

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-15139-JK (LD) of 2024

DATED:- 29 - 08 - 2024

Sanction is hereby accorded to the appointment of Officer's of Mining Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each pending including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government,

Dated:-29.08.2024

No:- LAW-OIC/8/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Administrative Secretary, Mining Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

Reyaz Ali Bhat
29-08-24

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No.15139-JK(LD) of 2024 dated 29.08.2024

S. No.	WP(C) No.	Title of the case	(OIC)
1.	WP(C)2454/2023	M/s Krishna Stone Crusher V/s UT of J&K & others.	Sh. Naveen Kumar, Driller District Mineral Officer, Kathua
2.	WP(C)135/2024	M/s Sant Enterprises V/s UT of J&K & others	Sh. Naveen Kumar, Driller District Mineral Officer, Kathua
3.	WP(C)293/2024	Swarno Devi V/s UT of J&K & others	Sh. Naveen Kumar, Driller District Mineral Officer, Kathua
4.	LPA No. 63/20247 in WP(C) 1999/ 2023	Tara Chand V/s UT of J&K & others	Sh. Naveen Kumar, Driller District Mineral Officer, Kathua
5.	WP(C) No./2024	M/s Shiv Shanker Sand Screener V/s UT of J&K & others	Sh. Naveen Kumar, Driller District Mineral Officer, Kathua
6.	WP(C) No./2024	M/s Sukrala Stone Crusher V/s UT of J&K & others	Sh. Naveen Kumar, Driller District Mineral Officer, Kathua
7.	WP(C) No./2024	M/s Lakhdatta Stone Crusher V/s UT of J&K & others	Sh. Naveen Kumar, Driller District Mineral Officer, Kathua
8.	WP(C) No./2024	Balbir Singh V/s UT of J&K & others	Sh. Naveen Kumar, Driller District Mineral Officer, Kathua
9.	WP(C) No./2024	shub Devi V/s UT of J&K & others	Sh. Naveen Kumar, Driller District Mineral Officer, Kathua
10.	WP(C) No./2024	Sushil Kumar V/s UT of J&K & others	Sh. Naveen Kumar, Driller District Mineral Officer, Kathua

Naveen Kumar

11.	WP(C)2018/2023	M/s Chistiyan Stone Crusher V/s UT of J&K & others	Sh. Naveen Kumar, Driller District Mineral Officer, Kathua
12.	WP(C)2032/2023	Om Sai stone crusher V/s UT of J&K & others	Sh. Naveen Kumar, Driller District Mineral Officer, Kathua
13.	WP(C)2524/2023	M/s Laxmi Stone Crusher V/s UT of J&K & others	Sh. Naveen Kumar, Driller District Mineral Officer, Kathua
14.	WP(C)838/2024	M/s Om Stone Crusher V/s UT of J&K & others	Sh. Naveen Kumar, Driller District Mineral Officer, Kathua
15.	WP(C)2234/2023	Om Sai Screener V/s UT of J&K & others	Sh. Naveen Kumar, Driller District Mineral Officer, Kathua
16.	WP(C)2757/2023	M/s Raavi Stone Crusher V/s UT of J&K & others	Sh. Naveen Kumar, Driller District Mineral Officer, Kathua
17.	WP(C)2453/2023	M/s Guru Nanak Stone Crusher V/s UT of J&K & others	Sh. Naveen Kumar, Driller District Mineral Officer, Kathua
18.	WP(C)48/2024	Swarno Devi V/s UT of J&K & others	Sh. Naveen Kumar, Driller District Mineral Officer, Kathua
19.	WP(C)2715/2023	M/s SK Stone Crusher V/s UT of J&K & others	Sh. Naveen Kumar, Driller District Mineral Officer, Kathua
20.	WP(C) No./2024	M/s Shiv Shanker Stone Crusher V/s UT of J&K & others	Sh. Naveen Kumar, Driller District Mineral Officer, Kathua
21.	WP(C)766/2024	Bharat bhushan & Another V/s UT of J&K & others	Sh. Verinder Singh, Driller, District Mineral

Verinder Singh

			Officer, Jammu
22.	petition/2024	Sham Lal V/s UT of J&K & others	Sh. Verinder Singh, Driller, District Mineral Officer, Jammu
23.	WP(C)2098/2022	Kuldeep Singh V/s UT of J&K & others	Sh. Verinder Singh, Driller, District Mineral Officer, Jammu
24.	WP(C)1443/2022	Sandeep Singh V/s UT of J&K & others	Sh. Verinder Singh, Driller, District Mineral Officer, Jammu
25.	WP(C)412/2023	Chuni Lal V/s UT of J&K & others	Sh. Verinder Singh, Driller, District Mineral Officer, Jammu
26.	WP(C)2911/2023	Sushil Kumar V/s UT of J&K & others	Sh. Verinder Singh, Driller, District Mineral Officer, Jammu
27.	WP(C)498/2024	M/s Choudhary Power Projects Pvt. V/s UT of J&K & others	Sh. Verinder Singh, Driller, District Mineral Officer, Jammu
28.	WP(C)823/2024	M/s Shree Krishna Stone Crusher V/s UT of J&K & others	Sh. Verinder Singh, Driller, District Mineral Officer, Jammu
29.	WP(C)831/2024	M/s Ram Saran stone crusher V/s UT of J&K & others	Sh. Verinder Singh, Driller, District Mineral Officer, Jammu
30.	WP(C)821/2024	M/s Shubham Stone Crusher V/s UT of J&K & others	Sh. Verinder Singh, Driller, District Mineral Officer, Jammu
31.	WP(C)602/2024	M/s Upkar Stone Crusher V/s UT of J&K & others	Sh. Verinder Singh, Driller, District Mineral Officer, Jammu

Verinder Singh

32.	WP(C) No./2024	M/s Maa Vaishno Stone Crusher V/s UT of J&K & others	Sh. Verinder Singh, Driller, District Mineral Officer, Jammu
33.	WP(C)1174/2024	M/s Tawi Stone Crusher V/s UT of J&K & others	Sh. Verinder Singh, Driller, District Mineral Officer, Jammu
34.	WP(C) No./2024	M/s Swastik Stone Crusher V/s UT of J&K & others	Sh. Verinder Singh, Driller, District Mineral Officer, Jammu
35.	WP(C) No./2024	M/s Choudhary Stone Crusher V/s UT of J&K & others	Sh. Shiv Kumar, Drilling Engineer, District Minerals Officer, Samba
36.	WP(C)2323/2023	Sanchit Gautam V/s UT of J&K & others	Sh. Shiv Kumar, Drilling Engineer, District Minerals Officer, Samba
37.	WP(C) No./2024	M/s Anjali Stone Crusher V/s UT of J&K & others	Sh. Shiv Kumar, Drilling Engineer, District Minerals Officer, Samba
38.	WP(C) No./2024	M/s Ayodhya Stone Crusher V/s UT of J&K & others	Sh. Shiv Kumar, Drilling Engineer, District Minerals Officer, Samba
39.	WP(C) No./2024	M/s Narsehian Stone Crusher V/s UT of J&K & others	Sh. Shiv Kumar, Drilling Engineer, District Minerals Officer, Samba
40.	WPC PIL No. 03/2021	Rajmohinder Singh V/s UT of J&K & others	Dr Rajinder Singh Rana, Geologist Grade-1st, Officer Incharge, MCC
41.	OWP No. 1062/2012	Prem Nath & ors V/s Statye of J&K	Dr Rajinder Singh Rana, Geologist Grade-1st, Officer Incharge, MCC
42.	WP(C) No. 893/2024	M/s Choudhary Power Projects Pvt. Ltd V/s UT of J&K &	Dr Rajinder Singh Rana, Geologist Grade-1st,

Rajinder Singh

		others	Officer Incharge, MCC
43.	WP(C) 1215/2022	Mangal Singh V/s UT of J&K & others	Sh. Mohd. Sayeed, JKAS, District Mineral Officer, Rajouri
44.	Subordinate Court	Rayaz Ahmad V/s UT of J&K & others	Sh. Mohd. Sayeed, JKAS, District Mineral Officer, Rajouri
45.	WP(C) No./2024	M/s Khushi Stone Crusher V/s UT of J&K & others	Sh. Verinder Singh, Driller, District Mineral Officer, Jammu
46.	WP(C) No./2024	M/s Shiva Stone Crusher V/s UT of J&K & others	Sh. Verinder Singh, Driller, District Mineral Officer, Jammu
47.	WP(C) No./2024	M/s Trikuta Stone Crusher V/s UT of J&K & others	Sh. Verinder Singh, Driller, District Mineral Officer, Jammu

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